

में एक अन्य प्रसूकन की जांच एक केन्द्रीय दल द्वारा की गई है जिसमें भारतीय प्रसूकन का भी एक अधिकारी था। इस सम्बन्ध में कुछ सुझार के उपायों का भी सुझाव दिया गया था। जिनमें एक सुझाव इस समस्या के लिए दीर्घ कालीन इंजीनियरी हल का पता लगाने के लिए प्रागामी खोज कार्यक्रम का भी था। इस सम्बन्ध में आवश्यक कार्रवाई की जिम्मेदारी मुख्यतया राज्य सरकार की है। लेकिन कुछ सिकारियों पर स्थानीय प्राधिकारियों द्वारा पहले ही कार्रवाई की जा चुकी है।

#### Laboratories to Re-Analyse Food Samples

7559. SHRI D. D. DESAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether more laboratories have been planned to re-analyse food samples as provided in the Prevention of Food Adulteration Act;

(b) if so, the details thereof;

(c) whether there is any plan to provide at least one re-analysis laboratory in each State;

(d) whether every municipality would be encouraged to set up its own food analysis laboratory; and

(e) whether private laboratories will be authorized to make analysis?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). At present there are 85 Public Analyst Laboratories in the local bodies/State Governments. In the event the analysis report of country which are administered by food sample given by a Public Analyst appears to be erroneous, there is a provision under Sub-section (2E) of Section 13 of the Prevention of Food Adulteration Act to get the second part of the sample re-analysed

by any other Public Analyst in the country. As 85 Public Analyst Laboratories are already in existence, there is no proposal to set up more such laboratories to undertake re-analysis work.

The Government have, however, designated the following three laboratories as Central Food Laboratories with effect from the 1st April, 1978, in addition to the Central Food Laboratory at Calcutta, for analysing samples of food referred to them by the courts, in cases where prosecutions have been instituted, for giving their final opinion as per the requirement of sub-section (2) of section 13 of the Prevention of Food Adulteration Act:

(i) Food Research and Standardisation Laboratory, Ghaziabad.

(ii) Public Health Laboratory, Pune.

(iii) Central Food Technological Research Institute, Mysore.

(c) and (d). These matters concern the State Governments.

(e) No.

#### SC and ST Share in Posts

7561. SHRI R. N. RAKESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of posts filled up in each category of posts with specific shares of Scheduled Castes and Scheduled Tribes in such employment in the Ministry, its attached and subordinate offices including the public sector undertakings, if any, and also the number of posts de-reserved in each category and reasons therefor; and

(b) the total number of departmental promotions/upgradation of posts in each category of posts and how many

posts have gone to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The required information for the years 1975 and

1976 are contained in the statement placed on the table of the House. Figures for the year 1977 are not yet available. Some posts were de-reserved due to non-availability of candidates belonging to the Scheduled Castes and Scheduled Tribes for appointment to reserved posts.

## statements

Year	Group of Posts	Direct Recruitment						Promotions/Upgradations								
		Total vacancies reserved for SC & ST		No. of vacancies reserved		No. of vacancies actually appointed		Total vacancies filled		No. of vacancies reserved for SC & ST		No. of SC & ST actually appointed		No. of vacancies decreased		
		SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST	
1975	Group A	23	4	4	3	4	1	..	..	..	..	..	..	..	..	..
	Group B	32	9	4	7	1	2	3	198	7	2	8*	1	..	1	1
	Group C	103	13	7	18*	4	..	3	16	1	..	1	..	..	..	..
	Group D (Excluding Sweepers)	5	3	..	2	..	1	..	..	..	..	..	..	..	..	..
	Group D (Sweepers)	1	..	..	1	..	..	..	..	..	..	..	..	..	..	..
1976	Group A	37	4	3	4	2	..	1	29	4	2	..	..	4	2	2
	Group B	22	7	7	2	1	5	6	108	18	14	13	..	5	14	14
	Group C	108	13	9	15*	..	..	9	30	7	4	1	..	6	4	4
	Group D (Excluding Sweepers)	7	2	2	3	..	..	2	5	2*	..	3*	..	..	..	..
	Group D (Sweepers)	3	2	1	2	1	..	..	..	..	..	..	..	..	..	..

\* Includes appointments against reserved vacancies brought forward from previous years.